

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 168 of 2013 & IA No. 241 of 2013**

**Dated : 31<sup>st</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s. Bansal Alloys & Metals (P) Ltd. & Ors. ....Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Aalok Jagga

**ORDER**

Admit. Issue notice to the Respondents returnable on 06.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.09.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pg